

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF XECUTE HR
SOLUTIONS PRIVATE LIMITED

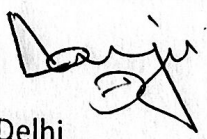
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Gautam Techagro India Private Ltd
2.	Date of incorporation of corporate debtor	08/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01400DL2011PTC228402
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.357, Tarun Enclave, Pitampura, New Delhi-110034
6.	Date of closure of Insolvency Resolution Process	17.02.2021
7.	Liquidation commencement date of corporate debtor	14.12.2021, order communicated on 05.01.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Sanju Kumar IBBI/IPA-002/IP-N00865/2019-20/12798
9.	Address and e-mail of the liquidator, as registered with the Board	602, Dhaura Giri, Kaushambi, Ghaziabad, U.P. 201010 krsanjusingh@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	602, Dhaura Giri, Kaushambi, Ghaziabad, U.P.-201010 irpsunil.gautamtechagro@gmail.com
11.	Last date for submission of claims	03.02.2022

Notice is hereby given that the **National Company Law Tribunal, New Delhi, Bench-VI** has ordered the commencement of liquidation of the Gautam Techagro India Private Ltd on 14.12.2021, order communicated on 05.01.2022.

The stakeholders of Gautam Techagro India Private Ltd are hereby called upon to submit their claims with proof on or before **03.02.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Sanju Kumar 
Date and place: : 10.01.2022, Delhi